

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 5241/2015

GAON SABHA CHAUBEPUR

Petitioner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM & ORS.

Respondent(s)

(IA No.5919/2018-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.
and IA No.5888/2018-APPLICATION FOR SUBSTITUTION and and IA
No.5926/2018-EXEMPTION FROM FILING O.T.)

Date : 05-02-2018 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[IN CHAMBERS]

For Petitioner(s)

Mr. Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s)

Mr. Naresh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E RApplication for exemption from filing Official
Translation is allowed.Learned counsel for the respondents accepts notice. Reply
to the application(s) be filed within four weeks. Rejoinder, if
any, filed within two weeks thereafter.

List the matter after six weeks.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT(SNEH LATA SHARMA)
BRANCH OFFICER